

**NO. 5**

Form of Oath by Translator

(S.C.R., Order VIII Rule 4)

IN THE SUPREME COURT OF INDIA

In the matter of ....., a translator.

I, ....., solemnly affirm and say that I will translate correctly and accurately all documents given to me for translation.

Dated this the ..... day of ..... 20.....

Before me.

.....

Registrar

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